

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4752
ANSWERED ON:27.04.2005
CRITERIA FOR NATIONAL HIGHWAYS
Meghwal Shri Kailash

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria laid down by the Government for announcing National Highways and its link roads;
- (b) whether there is imbalance in the construction of National Highways in various States of the country;
- (c) if so, the reasons therefor;
- (d) the details of the length of National Highways, State-wise;
- (e) the steps taken by the Government to accelerate the construction works of Highways;
- (f) whether the Government has received any proposal regarding the National Highways from Rajasthan;
- (g) if so, the details thereof and by when the proposal would be cleared; and
- (h) the National Highways notified for Rajasthan by the Government and the time by which entrustment order is likely to be issued in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) The criteria for declaration of National Highways is at Annexure-I.
- (b) No, Sir.
- (c) Does not arise.
- (d) The details of State wise length of National Highways in the country at present is at Annexure-II.
- (e) Appointment of separate Nodal Officer for expediting land acquisition and clearance of ROBs/RUBs from railways, regular meeting with railways, termination of contractors who have poorly performed, regular review meetings with the contractors, consultants are some of the steps which have been taken for expediting the construction works of National Highways. In addition, quarterly meetings are held with State PWDs and corrective actions are taken to solve the bottlenecks and problem areas. An empowered Committee of Secretaries (COS) has been constituted to address Central-State issues and other problems impeding progress of works.
- (f) & (g) In February 2004, the Ministry had declared 7457 kms of State Roads including 988 kms in Rajasthan as National Highway. Thereafter, the Government of Rajasthan has submitted 17 numbers of proposal for a length of 2715 kms for conversion of 17 state roads as National Highways. Due to financial and other constraints, at present, emphasis is being given for development of existing National Highways instead of declaring more roads as National Highways. The Rajasthan Government has been informed accordingly.
- (h) In February, 2004, total six new National Highways were declared in the State of Rajasthan. All these National Highways except 5 km of NH-71B have been entrusted to State Government of Rajasthan vide Gazette Notification dated 29.10.2004.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4752 FOR ANSWER ON 27.04.2005 ASKED BY SHRI KAILASH MEGHWAL REGARDING CRITERIA FOR NATIONAL HIGHWAYS

CRITERIA FOR DECLARATION OF NATIONAL HIGHWAYS

1. Roads which run through the length and breadth of the country.

2. Roads connecting adjacent countries.
3. Roads connecting the National Capital with State Capital and roads connecting mutually the State Capitals.
4. Roads connecting major ports, large industrial centers or tourist centers.
5. Roads meeting very important strategic requirements.
6. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby.
7. Roads which help opening up large tracts of backward area and hilly regions.
8. National Highways grid of 100 Km is achieved.
9. The road must be up to the standard laid down for State Highways-both in its technical requirements as well as the land requirements.
10. The road and right of way must be free of any type of encroachment and should be the property of the State Government.
11. The right of way required for the National Highways (preferably 45m, minimum 30m) must be available for acquiring, free of encroachments and the State Government would complete acquiring formalities within six months.

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 4752 FOR ANSWER ON 27.04.2005 ASKED BY SHRI KAILASH MEGHWAL REGARDING CRITERIA FOR NATIONAL HIGHWAYS

STATE-WISE LENGTH OF NATIONAL HIGHWAYS IN THE COUNTRY

Sl. No.	Name of State	National Highway No.	Total Length (in km)
1	Andhra Pradesh	4, 5, 7, 9, 16, 18, 43, 63, 202, 205, 214, 214A, 219, 221 & 222	4472
2	Arunachal Pradesh	52, 52A & 153	392
3	Assam	31, 31B, 31C, 36, 37, 37A, 38, 39, 44, 51, 52, 52A, 52B, 53, 54, 61, 62, 151, 152, 153 & 154	2836
4	Bihar	2, 19, 28, 28A, 28B, 30, 30A, 31, 57, 57A, 77, 80, 81, 82, 83, 84, 85, 98, 99, 101, 102, 103, 104, 105, 106, 107 & 110	3537
5	Chandigarh	21	24
6	Chhattisgarh	6, 12A, 16, 43, 78, 111, 200, 202, 216, 217 & 221	2184
7	Delhi	1, 2, 8, 10 & 24	72

8	Goa	4A, 17, 17A & 17B	269
9	Gujarat	6, 8, 8A, 8B, 8C, 8D, 8E, 14, 15, 59, 113 & NE-1	2871
10	Haryana	1, 2, 8, 10, 21A, 22, 64, 65, 71, 71A, 71B, 72, 73 & 73A	1468
11	Himachal Pradesh	1A, 20, 21, 21A, 22, 70, 72, 73A & 88	1208
12	Jammu & Kashmir	1A, 1B & 1C	823
13	Jharkhand	2, 6, 23, 31, 32, 33, 75, 78, 80, 98, 99 & 100	1805
14	Karnataka	4, 4A, 7, 9, 13, 17, 48, 63, 67, 206, 207, 209, 212 & 218	3843
15	Kerala	17, 47, 47A, 49, 208, 212, 213, & 220	1440
16	Madhya Pradesh	3, 7, 12, 12A, 25, 26, 26A, 27, 59, 59A, 69, 75, 76, 78, 79, 86, 86A & 92	5200
17	Maharashtra	3, 4, 4B, 4C, 6, 7, 8, 9, 13, 16, 17, 50, 69, 204, 211 & 222	4176
18	Manipur	39, 53, 150 & 155	959
19	Meghalaya	40, 44, 51 & 62	810
20	Mizoram	44A, 54, 54A, 54B, 150 & 154	927
21	Nagaland	36, 39, 61, 150 & 155	494
22	Orissa	5, 5A, 6, 23, 42, 43, 60, 75, 200, 201, 203, 203A, 215, 217 & 224	3704
23	Pondicherry	45A & 66	53
24	Punjab	1, 1A, 10, 15, 20, 21, 22, 64, 70, 71, 72 & 95	1557
25	Rajasthan	3, 8, 11, 11A, 11B, 12, 14, 15, 65, 71B, 76, 79, 79A, 89, 90, 112, 113, 114 & 116	5585
26	Sikkim	31A	62
27	Tamil Nadu	4, 5, 7, 7A, 45, 45A, 45B, 45C, 46, 47, 47B, 49, 66, 67, 68, 205, 207, 208, 209, 210, 219 & 220	4183
28	Tripura	44 & 44A	400
29	Uttaranchal	58, 72, 72A, 73, 74, 87, 94, 108, 109, 119, 121, 123 & 125	1991
30	Uttar Pradesh	2, 2A, 3, 7, 11, 12A, 19, 24, 24A, 25, 25A, 26, 27, 28, 28B, 28C, 29, 56, 56A, 56B, 58, 72A, 73, 74, 75, 76, 86, 87, 91, 91A, 92, 93, 96, 97 & 119	5599
31	West Bengal	2, 6, 31, 31A, 31C, 32, 34, 35, 41, 55, 60, 60A, 80, 81 & 117	2325
32	Andaman & Nicobar	223	300
	Total		65569